NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

Represented by

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

S.No.

: 397/398

26	
8. Margula Deri, Ad'	Y
For the RCO	

Name (in Capital)

Signature

P.G. SAFAYA NARAYONA) FOR A.le. MYLSOMY

ORDER

Counsel representing both the parties are present. Counsel for Respondent prayed time for filing counter in C.A. 105/2017. Time extended with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 13.07.2017 at 10.30 A.M.

(v ~) pager glow on.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)